

Rajya Sabha

**List of Questions for ORAL ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Monday, July 19, 2021/ Ashadha 28, 1943 (Saka)

**(Ministries : Coal; Defence; Environment, Forest and Climate Change; Heavy Industries and Public Enterprises; Information and Broadcasting; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Minority Affairs; Parliamentary Affairs; Ports, Shipping and Waterways; Road Transport and Highways; Youth Affairs and Sports)**

Total number of questions -- 15

**Implementation of SHAKTI Policy**

**1 Shri Binoy Viswam:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of various rounds of bidding conducted under section B (ii) of the Scheme for Harnessing and Allocating Koyala Transparently in India (SHAKTI) Policy since its inception;
- (b) whether the Ministry has conducted any auctions under section B (iii) of Policy relating to coal linkages to Independent Power Producers that do not have Power Purchase Agreements;
- (c) the steps Ministry has taken to increase transparency;
- (d) the details of allocations and linkages made under this scheme along with details of source, recipient, quantity, etc. per linkage; and
- (e) the Ministry's evaluation of implementation of the SHAKTI policy?

**Improved rank in Climate Change Performance Index**

**2 Shri K.C. Ramamurthy:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) the reasons as to how the country could reach from 31st position in 2014 to 10th position in 2020 under Climate Change Performance Index (CCPI) released for 2020;
- (b) view of Government on China's 33rd and USA's bottom rank;
- (c) efforts being made by Ministry to capitalize on improved ranking by strictly adhering to Paris Agreement on Climate Change by keeping Green House Gases emissions below benchmark; and
- (d) how the target of restoring 26 million hectares of degraded land by 2030 as stated by the Prime Minister at United Nations would be achieved?

**PLI scheme for MSMEs**

**3 Shri B. Lingaiah Yadav:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether NITI Aayog is working on a dedicated Production-Linked Incentive (PLI)

scheme for Micro, Small and Medium Enterprises (MSMEs) to help them enhance capacity and is considering to divide PLI scheme into two parts—a larger scheme for big companies with higher targets and another for smaller ones, which are the backbone of Indian economy and are critical to supply chain;

(b) whether the NITI Aayog has recommended extending it across sectors to medium-sized industries for self-reliance and increasing domestic manufacturing and proposes a dedicated scheme for smaller business; and

(c) if so, the details thereof and progress made?

### **Logistics park in Kerala**

#### **4 Shri John Brittas:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that the Ministry has ambitious plans for setting up of logistics parks in the country;
- (b) if so, the number of such proposals, State-wise; and
- (c) the places where logistic parks are proposed in Kerala along with the details thereof?

### **Coal stock to meet additional demand of coal for thermal power stations**

#### **5 Shri Sambhaji Chhatrapati:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that Coal India Limited (CIL) is the largest source of coal for supply to thermal power stations in the country;
- (b) if so, its share of supply and control on private miners;
- (c) whether CIL has sufficient buffer stock of coal to meet the increased demand for coal by the thermal power stations during summer months; and
- (d) whether CIL has taken adequate measures for improved transportation of coal to the power stations and if so, the details thereof?

### **Forest fires in Odisha**

#### **6 Smt. Mamata Mohanta:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether Government is aware of the recent incidents of forest fires along with the estimated loss therefrom in the country, including Odisha, if so the details thereof;
- (b) the special arrangements formulated under Forest Fire Prevention and Management schemes;
- (c) the corrective measures taken by Government to combat forest fires in the country; and
- (d) the funds earmarked/allocated/utilized in this regard during the last three years specially to Odisha?

### **Construction of a bridge and approach road parallel to Gandhi Setu in Patna**

#### **7 # Shri Sushil Kumar Modi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that a four lane bridge and eight lane approach road parallel to Mahatma Gandhi Setu in Bihar has been approved under Prime Minister's package at a cost of ₹2962.42 crore;
- (b) whether it is also a fact that there would be one Road Over Bridge (ROB), two Under Passes and 1565 meter long elevated path on approach road towards Patna; and

(c) the details of its progress and by when the target set for the contractor will be achieved?

#### **Drinking water connection under 'Har Ghar Nal Ka Jal' scheme**

**8 # Ms. Saroj Pandey:**

Will the Minister of ***Jal Shakti*** be pleased to state:

the details of number of rural households which have been provided drinking water connections so far under the 'Har Ghar Nal ka Jal' scheme implemented by the Central Government, State-wise?

#### **Incentive to automakers for promotion of electric vehicles**

**9 Dr. Anil Agrawal:**

Will the Minister of ***Heavy Industries and Public Enterprises*** be pleased to state:

- (a) whether Government proposes to encourage automakers to promote electric vehicles in the country as the prices of petrol/diesel are going up;
- (b) if so, the details thereof;
- (c) whether any subsidy/incentive has been proposed for automakers; and
- (d) if so, the details thereof?

#### **Conversion of roads into NHs**

**10 Shri Iranna Kadadi:**

Will the Minister of ***Road Transport and Highways*** be pleased to state:

- (a) the details of roads which were converted into National Highways (NHs), State-wise during the last three years;
- (b) whether it is a fact that the proposals of declaration of road/routes as new NHs in Karnataka are pending with Government, if so, the details thereof and the reasons therefor; and
- (c) whether Government has any plan to declare any road/routes as new NHs in Karnataka and if so, the details thereof?

#### **Illegal purchase and theft of coal from coal mines**

**11 # Shri Ram Vichar Netam:**

Will the Minister of ***Coal*** be pleased to state:

- (a) whether Government is aware of the illegal purchase and theft of coal from the coal mines in the States, especially in Chhattisgarh;
- (b) if so, the details of the cases that have come into notice and the action taken by Government in this regard; and
- (c) whether there is any estimate of the quantity and value of the stolen coal in the coal mines of Chhattisgarh during the last two years, if so, the details thereof?

#### **Quality of NHs constructed during COVID-19 restriction period**

**12 Shri Sushil Kumar Gupta:**

Will the Minister of ***Road Transport and Highways*** be pleased to state:

- (a) whether it is a fact that National Highways (NHs) construction has increased by more than seventy three per cent even during the restrictions due to the COVID-19 pandemic; and

(b) if so, steps taken to ensure that the quality of construction of roads has not been compromised during this period?

#### Utilisation of CAMPA funds

13 **Smt. Vandana Chavan:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether Government is utilising Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds in carrying out activities under National Green Mission;
- (b) if so, details of the CAMPA funds allocated, disbursed and utilised under each activity, State/UT-wise, and if not, reasons therefor;
- (c) whether it is a fact that CAMPA funds are being utilised for the payment of forest officials and development of infrastructure, and if so, reasons therefor and details of actions being taken in this regard; and
- (d) the details of all activities currently being undertaken, with the utilisation of CAMPA funds, State/UT-wise?

#### Defaulting on loans due to delayed payments

14 **Prof. Manoj Kumar Jha:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether Government plans to increase Non-Performing Assets (NPA) norms to 180 days from 90 days;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the measures taken by Government to support Micro, Small and Medium Enterprises (MSMEs) defaulting on loans due to delayed payments from big companies?

#### Increase in noise and air pollution in cities

15 **# Shri Rewati Raman Singh:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether it is a fact that the menace of noise pollution/air pollution has increased in majority of cities in the country, in the year 2020-21 as compared to the year 2019-20;
  - (b) whether it is also a fact that Government could not succeed in removing the basic factors/reasons responsible for noise pollution/air pollution; and
  - (c) if so, the details thereof;
- along with the remedial steps being taken by Government to deal with pollution during COVID-19 period?

New Delhi  
The 12th July, 2021  
 21 Ashadha 1943 (Saka)

Desh Deepak Verma,  
 Secretary-General.

**INDEX**  
**(Ministry-Wise)**

Coal	: 1, 5, 11
Defence	: --
Environment, Forest and Climate Change	: 2, 6, 13, 15
Heavy Industries and Public Enterprises	: 9
Information and Broadcasting	: --
Jal Shakti	: 8
Micro, Small and Medium Enterprises	: 3, 14
Mines	: --
Minority Affairs	: --
Parliamentary Affairs	: --
Ports, Shipping and Waterways	: --
Road Transport and Highways	: 4, 7, 10, 12
Youth Affairs and Sports	: --